

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICAL/ पेट्रोलियम और रसायन मंत्रालय में उप मंत्री : (SHRI BALBIR SINGH) : (a) No, Sir, though there has been some fall in the production level of this company due to factors like labour trouble, which, in turn, has resulted in problems of production and maintenance, erratic supply resulting in shut-downs and aggravating operating and maintenance problems, difficulties of procurement of raw materials as a result of irregular production and consumption of the plant itself.

(b) A Statement is laid on the Table of the House. [See Appendix LXXVIII, Annexure No. 21.]

(c) This is a matter for the consideration of the State Government since this is a State undertaking.

DIFFERENCES AMONG MEMBERS OF MONOPOLIES PANEL

\*194. SHRI V. T. NAGPURE :

SHRI A. G. KULKARNI .

SHRI S. B. BOBDEY :

SHRI VITHAL GADGIL :

SHRI B. S. SAVNEKAR :

SHRIMATI VIMAL PUNJAB  
DESHMUKH :

Will the Minister of COMPANY AFFAIRS/कम्पनी कार्य मंत्री be pleased to state :

(a) whether Government's attention has been drawn to a report published in the 'Economic Times' dated 30th July 1971 alleging sharp differences in Monopolies panel in clearing applications of certain companies from its purview; and

(b) if so, what is the nature of the differences and the names of the companies regarding which the differences have arisen?

THE MINISTER OF COMPANY AFFAIRS/ कम्पनी कार्य मंत्री : (SHRI K. V. RAGHUNATHA REDDY) : (a) Yes, Sir,

(b) A list giving details of cases in which reports of the Monopolies and Restrictive Trade Practices Commission have since been received, is placed on the Table of the House. [See Appendix LXXVIII, Annexure No. 22.]

UNILATERAL PRICE RISE BY FOREIGN OIL COMPANIES

\*195. SHRI VITHAL GADGIL :

SHRI S. B. BOBDEY .

SHRI B. S. SAVNEKAR :

SHRI A. G. KULKARNI :

SHRIMATI VIMAL PUNJAB  
DESILMUKH :

SHRI V. T. NAGPURE :

Will the Minister of PETROLEUM AND CHEMICALS /पेट्रोलियम और रसायन मन्त्री be pleased to state.

(a) whether Government have taken any action recently against the unilateral price rise by the foreign oil companies like ESSO, CALTEX and BURMAH-SHELL; and

(b) if so, what are the details thereof ?

THE MINISTER OF PETROLEUM AND CHEMICALS/ पेट्रोलियम और रसायन मंत्री : (SHRI P. C. SETHI) : (a) and (b)

(SHRI P. C. SETHI) : (a) and (b) Government is provisionally continuing to release foreign exchange at the rates quoted by these oil companies that became applicable from 1st June, 1971 and is examining the question of the further increase in price quoted by the oil companies as applicable from the 15th July in the case of Burman-Shell, 18th July in the case of Caltex and 10th July in the case of Esso.

CHINESE NUCLEAR CAPABILITIES AND NUCLEAR DELIVERY SYSTEM

\*196. SHRI N. SRI RAMA REDDY :

Will the Minister of DEFENCE/रक्षा मंत्री be pleased to state :

(a) whether any assessment has been made by the Government of India recently of the Chinese nuclear capabilities and its nuclear delivery system; and

(b) if so, what are the details thereof ?

THE MINISTER OF DEFENCE / रक्षा मंत्री : (SHRI JAGJIVAN RAM) : (a) and (b) According to Government's present